

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th APRIL, 2024, 10:30 A.M.

**IA (IBC) 84/GB/2023
In CP (IB)/23/GB/2022 In CP (IB)/1290/KB/2018**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Punjab National Bank Vs JAS Infrastructure & Power Limited.
UNDER SECTION	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. S. Mitra, Adv.
: Mr. S. Mandal, Adv.

IA (IBC)/84/GB/2023

For Respondent (s) : Mr. R. R. Mahapatra, for R-2

ORDER

IA (IBC) 84/GB/2023

Petitioner Counsel present. R-2, Mr. R.R. Mahapatra appears in person. It is brought to notice that there is some sad bereavement in the family of Counsel appearing for R-1, therefore, he is unable to appear before this Tribunal today. In view of the same, matter adjourned to **13.05.2024**. There is no representation for other Respondents.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**